## National Company Law Tribunal Allahabad Bench

CPNO. 170 | ALD | 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: Nagendaya Nath Tiway VIS Palem Industrial SECTION OF THE COMPANIES ACT/1 & B CODE: 71(10) of the companies Act of 2013.

SI. NO. Name Designation Representation Signature

1. RAKGSH Kom Ad Refer

2. ASCURON VIN DAN Res Down

## CP NO.170/ALD/2017

Sh. Rakesh Kumar, Advocate for the petitioner. Sh. Ashutosh Vaish, Advocate for the respondent company.

The counsel for the respondent seeks time for filing counter including the issue of maintainability of petition and jurisdiction of this Tribunal.

The matter to be listed on 23rd January, 2018.

Dated:21.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)